

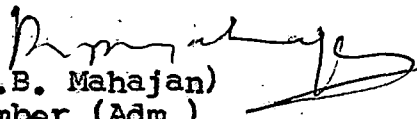
Date of Order

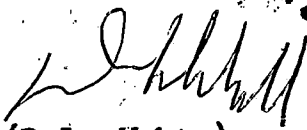
Orders

14.10.92

None present on behalf of the applicant.

Defects be removed within 2 weeks.
 Last opportunity is given to remove defects
 within 2 weeks time failing which registration
 shall ^{be} declined without further reference to
 the Bench.


 (B.B. Mahajan)
 Member (Adm.).


 (D.L. Mehta)
 Vice Chairman.

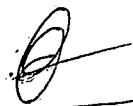
24.10.92

None present on behalf of the applicant.

Defects have not been removed till date
 hence no order of the court dated 14.10.92
 the order stands disposed of as declined to
 be registered. The file may be consigned
 to Record Room.


DEPUTY REGISTRAR
 Central Administrative Tribunal
 Jaipur Bench, JAIPUR.

Copy sent to the applicant
 vide 6565
 Date 17-11-92


14/11/92